



**HIGH COURT OF ANDHRA PRADESH: AMARAVARI**

**NOTIFICATION**

**ROC.NO.1/2022-RC**

**Dated:20-01-2023**

Ref:- Notification No.1/2022, dated 10.11.2022.

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It is hereby informed to the candidates who appeared for the Screening test (Computer based test) held on 07.01.2023 that in the Notification No.01/2022-RC, Dated 10.11.2022 a time line has been fixed and one of the relevant dates is 21.01.2023 on which date, it was mentioned that the Screening Test results and the Screening Test marks would be uploaded.

However, on account of time being taken by the agency in processing the directions of the High Court regarding the issues raised by the candidates about the key, the Screening Test results and Screening Test marks could not be uploaded.

The date of declaration of the Screening Test results and uploading of Screening Test marks would be intimated in due course. So far as other time line dates mentioned in the Notification No.1/2022, dated 10.11.2022 concerned, they will remain unaltered.

  
**REGISTRAR (RECRUITMENT)**  
20/1/23.